

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22321/2025 BLAPL/7844/2025	SANSARI OJHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NARASINGHPUR /154 /2020 A.D.J.,ATHAGARH(Cuttack) ST/000010/2021
2	D-BLAPL/22553/2025 BLAPL/7845/2025	JAMIL AKHTAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BARBIL /39 /2025 A.D.J.,CHAMPUA(Kendujhar) ST/0000118/2025
3	D-BLAPL/22327/2025 BLAPL/7846/2025	VIVEK VISWAKARMA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	CHHEND /97 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000945/2025
4	D-BLAPL/22559/2025 BLAPL/7847/2025	ANUBHAV PRADHAN VS STATE OF ODISHA	AMIT BISWAL VS	JEYPORE TOWN /213 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000034/2025
5	D-BLAPL/22329/2025 BLAPL/7848/2025	SUMIT KUMAR JENA @ TAPU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /80 /2022 J.M.F.C.,JALESWAR(Baleshwar) CT/0000093/2022
6	D-BLAPL/22560/2025 BLAPL/7849/2025	TRINATH KARABA VS STATE OF ODISHA	AMIT BISWAL VS	JEYPORE TOWN /213 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000034/2025
7	D-BLAPL/22345/2025 BLAPL/7850/2025	LITU @ DEBI PRASAD DASH @ DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /151 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000232/2024
8	D-BLAPL/22568/2025 BLAPL/7851/2025	HARIHAR DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /84 /2025 SPECIAL JUDGE (POCSO), BARGARH(B. Spl/0000022/2025
9	D-BLAPL/22307/2025 BLAPL/7852/2025	TAPAN KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /36 /2023 A.D.J.,JALESWAR(Baleshwar) ST/0000554/2023
10	D-BLAPL/22315/2025 BLAPL/7853/2025	SUSANTA KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /422 /2025 J.M.F.C.,POLSARA(Ganjam) GR/0000417/2025
11	D-BLAPL/22617/2025 BLAPL/7854/2025	BADAL SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /508 /2022 2ND A.D.J.,KHURDA(Khordha) ST/0000055/2024

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12	D-BLAPL/22388/2025 BLAPL/7855/2025	SAGAR NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RASOL /117 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000337/2025
13	D-BLAPL/22044/2025 BLAPL/7856/2025	LUCKY SINGH VS STATE OF ODISHA	SATYAPADA SHARMA VS	CHHEND /97 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000945/2025
14	D-BLAPL/22288/2025 BLAPL/7857/2025	TARASI MAHESH @ T. MAHESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /405 /2024 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000036/2025
15	D-BLAPL/22407/2025 BLAPL/7858/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /2 /2025 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000401/2025
16	D-BLAPL/22360/2025 BLAPL/7859/2025	OMKAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /49 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000141/2025
17	D-BLAPL/22511/2025 BLAPL/7860/2025	KANHU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /208 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000583/2024
18	D-BLAPL/22363/2025 BLAPL/7861/2025	CHAITANYA MALLIK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000074/2025
19	D-BLAPL/22390/2025 BLAPL/7862/2025	KRISHNA GOSAIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RAJGANGPUR /199 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000396/2025
20	D-BLAPL/22427/2025 BLAPL/7863/2025	BHAGABAN MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHARIAR /89 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(DISTRICT) ST/0000048/2025
21	D-BLAPL/22318/2025 BLAPL/7864/2025	CHATURBHUJA BARIK VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	SATYABADI /133 /2024 J.M.F.C. (II), PURI(Puri) GR/0000328/2024
22	D-BLAPL/22502/2025 BLAPL/7865/2025	LITAN @ LITUN PATTANAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /686 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0001095/2024
23	D-BLAPL/22337/2025	RAKESH NATH @ RADHE @ PANA @ BHAJAN	BIJAYA KUMAR RAGADA	KAMAKHYANAGAR /447 /2023

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	BLAPL/7866/2025	VS STATE OF ODISHA	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000052/2024
24	D-BLAPL/22531/2025 BLAPL/7867/2025	PURUSTAM @ PURUSOTTAM GARADA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /42 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000049/2025
25	D-BLAPL/22346/2025 BLAPL/7868/2025	BISWAJIT MALLICK VS STATE OF ODISHA	ANUPAM DASH VS	AUL /203 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTANAJAN GR/0000525/2025
26	D-BLAPL/22513/2025 BLAPL/7869/2025	KANHU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RASOL /209 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000584/2024
27	D-BLAPL/21942/2025 BLAPL/7870/2025	NEHRU SANYASI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /54 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000108/2025
28	D-BLAPL/22521/2025 BLAPL/7871/2025	CHAKRABARTI @ CHAKRADHARA MUNDA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /147 /2025 A.D.J.,KEONJHAR(Kendujhar) ST/0000007/2025
29	D-BLAPL/22133/2025 BLAPL/7872/2025	BISWAJIT MAITY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /440 /2024 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000083/2025
30	D-BLAPL/22486/2025 BLAPL/7873/2025	SANJAY KUMAR BEHERA VS STATE OF ODISHA	SIBARANJAN POLAI VS	BERHAMPUR TOWN /147 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000946/2024
31	D-BLAPL/22550/2025 BLAPL/7874/2025	JAGANNATH KANDI @ BAGA BHOI @ JAGA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	SEA BEACH /40 /2023 2ND A.D.J.,PURI(Puri) ST/0000021/2023
32	D-BLAPL/21296/2025 BLAPL/7875/2025	PINTU DAS VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /176 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000086/2024
33	D-BLAPL/22533/2025 BLAPL/7876/2025	SAPTE BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 SPECIAL JUDGE, TITLAGARH(Balangir) 2(A)CC/0000004/2025
34	D-BLAPL/22424/2025 BLAPL/7877/2025	RATNE MAJHI VS	SUSHANTA KUMAR JOSHI VS	KHARIAR /89 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(Cuttack)

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35	D-BLAPL/20630/2025 BLAPL/7878/2025	STATE OF ODISHA TRILOCHAN NAYAK @ KALU VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	ST/0000048/2025 Maitri Vihar PS /132 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000179/2025
36	D-BLAPL/22336/2025 BLAPL/7879/2025	TAPUN GOUDA VS STATE OF ODISHA	DEBASIS SARANGI VS	RAMBHA (KHALLIKOTE) /5 /2025 A.D.J.,KHALLIKOTE(Ganjam) ST/0000066/2025
37	D-BLAPL/22442/2025 BLAPL/7880/2025	SK. ARBAJ KHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	RAIRANGPUR (RURAL) /79 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000064/2025
38	D-BLAPL/22328/2025 BLAPL/7881/2025	BULU @ PULAK MALIK @ PULLAK KUMAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /422 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000670/2025
39	D-BLAPL/22456/2025 BLAPL/7882/2025	KALIA @ SURYAKANTA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BANSADA /364 /2024 J.M.F.C,CHANDABALI(Bhadrak) GR/0000966/2024
40	D-BLAPL/22004/2025 BLAPL/7883/2025	SRIHARI MUKHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /8 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000016/2025
41	D-BLAPL/20038/2025 BLAPL/7884/2025	JAGANNATH MALLICK @ JAGANNATH MALIK @ PAPU VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	SORO /1075 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000143/2025
42	D-BLAPL/22569/2025 BLAPL/7885/2025	BALARAM ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /175 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000271/2025
43	D-BLAPL/22153/2025 BLAPL/7886/2025	SEKIH ASHISH @ SEKH ASHISH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BELPAHAR /90 /2025 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000027/2025
44	D-BLAPL/22540/2025 BLAPL/7887/2025	PURNA CHANDRA SIALA @ CHIKU @ GOURA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHID NAGAR P.S. /275 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000638/2025
45	D-BLAPL/22691/2025 BLAPL/7888/2025	PRAMOD MALLICK VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /18 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000026/2025

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46	D-BLAPL/22684/2025 BLAPL/7889/2025	SIPU @ NARESH KHATUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BHADRAK TOWN /225 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0000864/2025
47	D-BLAPL/22693/2025 BLAPL/7890/2025	ZAKEER KHAN VS STATE OF ODISHA	ANITA SAHOO VS	PADMAPUR /90 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000049/2025
48	D-BLAPL/22440/2025 BLAPL/7891/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ROURKELA CYBER P.S. /2 /2025 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000401/2025
49	D-BLAPL/22726/2025 BLAPL/7892/2025	SUDHANSHU KUMAR DAS @ SUDHANSHU SEKHAR DAS @ SUDHANSU KUMAR DAS VS STATE OF ODISHA	DIPANKAR ACHARYA VS	EOW,BHUBANESWAR /2 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000002/2025
50	D-CMAPL/21093/2025 CMAPL/221/2025	BIJAN KUMAR MAHAPATRA VS BANDAN KUMAR MAHAPATRA	SUVASHISH PATTANAİK VS	// (//
51	D-CMP/27866/2025 CMP/1119/2025	KAHNU CHARAN PATRA VS DIPAK KUMAR PATRA	SOUMYA MISHRA VS	// DISTRICT & SESSIONS JUDGE,BALASO Os/0000002/2014
52	D-CMP/28310/2025 CMP/1120/2025	ANUPAMA SAHOO VS BHIMSEN KAR	SOUBHAGYA KUMAR DASH VS	// A.D.J.,ANANDAPUR(Kendujhar) Fao/0000002/2024
53	D-CMP/30005/2025 CMP/1121/2025	SUDAM MEHER VS GOURI MEHER	AGNIHOTRA SAHU VS	// CIVIL JUDGE (SD),BARGARH(Bargarh) CS/0000007/2023
54	D-CMP/28005/2025 CMP/1122/2025	SRI GOPINATHJEW THAKUR BIJE NIJAGRUHA MARFAT, BALASORE VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar) IA/0000111/2023
55	D-CMP/30072/2025 CMP/1123/2025	MANMATH BAG VS NIRUPAMA BAG	SURYAKANTA DWIBEDI VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000692/2013
56	D-CMP/29963/2025 CMP/1124/2025	SABITRI MANDAL VS SRIPATI MANDAL	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendr CS/0000220/2023
57	D-CMP/29179/2025	M/S. MANI MALLIKA ENTERPRISES	SATYA NARAYAN MISHRA 4	//

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	CMP/1125/2025	VS THE EXECUTIVE ENGINEER, TPNODL,BHADRAK	VS	ADDL CIVIL JUDGE (SD), BHADRAK(BH) CMA/0000217/2024
58	D-CONTC/24397/2025 CONTC/3500/2025	SASMITA SATPATHY VS ARAVIND AGRAWAL,IAS	SWAYAMJIT ROUT VS	// 0 //
59	D-CONTC/24993/2025 CONTC/3501/2025	RAJENDRA PRASAD SAHOO VS BIJAYA KUMAR PATRA,B.E.O,NAKTIDEUL,SAMBALPUR	ADV. VS	// 0 //
60	D-CONTC/29583/2025 CONTC/3502/2025	SASMITA BEHERA VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //
61	D-CONTC/29669/2025 CONTC/3503/2025	AMIYA KUMAR JENA VS MAHESWAR SAHOO,DIST. EDUCATION OFFICER,JAJPUR	ADV. VS	// 0 //
62	D-CONTC/29672/2025 CONTC/3504/2025	SUNANDA KUMAR NAYAK VS NITYANANDA BARIK,DIST. EDUCATION OFFICER,CUTTACK	ADV. VS	// 0 //
63	D-CONTC/29683/2025 CONTC/3505/2025	SANGHAMITRA MISHRA VS MANOJ AHUJA,IAS	ADV. VS	// 0 //
64	D-CONTC/29842/2025 CONTC/3506/2025	SARAT KHATEI VS KRISHNA KUMAR JENA,LAND AQUISITION OFFICER,KHURDA	ADV. VS	// 0 //
65	D-CONTC/29975/2025 CONTC/3507/2025	MUNI SETH VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
66	D-CONTC/29978/2025 CONTC/3508/2025	SUBHADARSHINI RAM VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
67	D-CONTC/29981/2025 CONTC/3509/2025	MANASWINI SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
68	D-CONTC/29988/2025 CONTC/3510/2025	DIBYA SATABDIKA DAS VS	ADV. VS	// 0

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69	D-CONTC/30004/2025 CONTC/3511/2025	SHALINI PANDIT,IAS PRADEEP KUMAR JENA VS	ADV. VS	// // 0
70	D-CONTC/30007/2025 CONTC/3512/2025	SHALINI PANDIT,IAS SUSRI SANGITA PANIGRAHI VS	GYANA RANJAN SETHI VS	// // 0
71	D-CONTC/30014/2025 CONTC/3513/2025	SANJIV KUMAR MISHRA,IAS AMULYA KUMAR DAS VS	ADV. VS	// // 0
72	D-CONTC/29759/2025 CONTC/3514/2025	SALINI PANDIT,IAS BAMAN CHARAN SETHI VS	ADV VS	// // 0
73	D-CONTC/29934/2025 CONTC/3515/2025	BISWA RANJAN BEHERA,EXECUTIVE ENGNR. CUM D.M (ELECTRICAL) TPCODL,NIMAPARA ELECTRICAL DIVN. BALARAM NAIK VS	UMESH CHANDRA MOHANTY VS	// // 0
74	D-CONTC/29936/2025 CONTC/3516/2025	ANU GARG,IAS BISHNU CHARAN PATRA VS	ADV. VS	// // 0
75	D-CONTC/29973/2025 CONTC/3517/2025	SALIN PANDIT,COMMNR.-CUM-SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA DILLIP KUMAR JENA VS	ADV. VS	// // 0
76	D-CONTC/30006/2025 CONTC/3518/2025	SHALINI PANDIT,IAS KSHITISH KUMAR JENA VS	ADV. VS	// // 0
77	D-CONTC/30011/2025 CONTC/3519/2025	SHALINI PANDIT,IAS BHAGABAN PRASAD BAL VS	ADV. VS	// // 0
78	D-CONTC/26874/2025 CONTC/3520/2025	SALINI PANDIT,IAS ARUNA KUMAR NAIK VS	ADV. VS	// // 0
79	D-CONTC/26887/2025 CONTC/3521/2025	SHALINI PANDIT,IAS JAYADEV PRADHAN VS	ADV. VS	// // 0
		SHALINI PANDIT,IAS		//

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80	D-CONTC/27461/2025 CONTC/3522/2025	PUSAPANJALI SAMANTRAY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/29158/2025 CONTC/3523/2025	BIMAL NAYAK VS SANJEEV KUMAR MISHRA, COMMNR. CUM SECY., S.C AND S.T DEVELOPMENT DEPT.	ADV. VS	// 0 //
82	D-CONTC/29318/2025 CONTC/3524/2025	SAUDAMINI THANAPATI VS GIRISH S.N,IAS	ADV. VS	// 0 //
83	D-CONTC/24332/2025 CONTC/3525/2025	PRAMOD KUMAR PRADHAN VS BIRENDRA KORKORA,DIRECTOR SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
84	D-CONTC/28078/2025 CONTC/3526/2025	KAUSALYA NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
85	D-CONTC/28784/2025 CONTC/3527/2025	SURAJ KUMAR BHOI VS PARMAR SMIT PURUSHOTTAMDAS,IPS	ADV. VS	// 0 //
86	D-CONTC/29128/2025 CONTC/3528/2025	PARBATI SWAIN VS BIRENDRA KORKARA, DSE, ODISHA	ADV. VS	// 0 //
87	D-CONTC/29280/2025 CONTC/3529/2025	JAYARAM NAIK VS BIJAYA KUMAR PATRA,BEO,NAKTIDEUL,SAMBALPUR	ADV. VS	// 0 //
88	D-CONTC/25955/2025 CONTC/3530/2025	AMIT KUMAR NAIK VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
89	D-CONTC/25967/2025 CONTC/3531/2025	BRUNDABAN DALAI VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
90	D-CONTC/25970/2025 CONTC/3532/2025	SANTOSH KUMAR LIMMA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
91	D-CRLA/21789/2025	SANTANU JENA@SUKUTA	PRAVAT KUMAR DAS	PANIKOILI /204 /2022

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	CRLA/875/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000113/2022
92	D-CRLA/22523/2025 CRLA/876/2025	MD.MUSTAKIM VS STATE OF ODISHA	ABAKASH NANDA VS	BAHALDA /40 /2023 AD HOC ADDL.DIST. JUDGE (FTSC), BALASOR Spl/0000046/2023
93	D-CRLA/22598/2025 CRLA/877/2025	JAGA@JAGABANDHU SAHOO VS STATE OF ODISHA	BHARAT JALLI VS	BALUGAON P.S. /187 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khurda) TR/0000070/2025
94	D-CRLA/22629/2025 CRLA/878/2025	DEVI PRASAD PADHY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /21 /2003 SPECIAL JUDGE (VIG),BERHAMPUR(Ga) GR/0000021/2003
95	D-CRLA/22669/2025 CRLA/879/2025	DEEPAK KUMAR NATH VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	BAGDIA /85 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000006/2025
96	D-CRLLP/22527/2025 CRLLP/53/2025	STATE OF ODISHA(VIG.) VS BHAGABAN BEHERA	SANGRAM DAS,STANDING COUNSEL(VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /40 /2018 SPECIAL JUDGE (VIG),BERHAMPUR(Ga) GR/0000031/2018
97	D-CRLLP/22049/2025 CRLLP/54/2025	STATE OF ODISHA(VIG.) VS ARUN KUMAR DASH	SANGRAM DAS,S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /54 /2016 SPECIAL JUDGE (VIG),BERHAMPUR(Ga) GR/0000039/2016
98	D-CRLMC/22359/2025 CRLMC/2844/2025	HARESH KUMAR PRADHAN VS STATE OF ODISHA	GAJENDRANATH ROUT VS	TIKABALI /31 /2020 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000118/2020
99	D-CRLMC/22487/2025 CRLMC/2845/2025	BISWAJIT BARIK@BAPI VS STATE OF ODISHA	KAMALA KANTA MOHANTY VS	CAPITAL P.S. /357 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000960/2023
100	D-CRLMC/22495/2025 CRLMC/2846/2025	PRABIN KUMAR BARIK VS STATE OF ODISHA	AJIT KUMAR RAUT VS	//0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) ICC/0000010/2024
101	D-CRLMC/22590/2025 CRLMC/2847/2025	PRASANT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,CUTTACK(RURAL)(Cuttack) 2(A)CC/0000064/2024
102	D-CRLMC/22595/2025 CRLMC/2848/2025	RANJEET JENA VS	SMRUTI RANJAN ROUT VS	PAHALA /176 /2025 J.M.F.C.,BHUBANESWAR(Khordha)

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103	D-CRLMC/22637/2025 CRLMC/2849/2025	STATE OF ODISHA AKASH@AKSHA MIRDHA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	GR/0001010/2025 BHATILI /180 /2019 S.D.J.M.,BARGARH(Bargarh) CT/0001131/2019
104	D-CRLMC/22291/2025 CRLMC/2850/2025	MITU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /413 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000409/2025
105	D-CRLMC/22294/2025 CRLMC/2851/2025	NABAKISHORE SWAIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	G.R.P.S. /11 /2007 J.M.F.C.,BHADRAK(Bhadrak) GR/0000508/2007
106	D-CRLMC/21750/2025 CRLMC/2852/2025	FAKAN@PHAKUNA CHANDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /38 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000069/2025
107	D-CRLMC/22131/2025 CRLMC/2853/2025	SULOCHANA NAYAK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	NILGIRI /104 /2022 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000156/2022
108	D-CRLMC/22566/2025 CRLMC/2854/2025	GANESH MOHANTY VS STATE OF ODISHA(VIG.)	AVIJIT PAL VS	BALASORE VIGILANCE /35 /2009 SPECIAL JUDGE,KEONJHAR(Kendujhar) GR/0000035/2009
109	D-CRLMC/22572/2025 CRLMC/2855/2025	ANGURBALA SAHU@SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	KEONJHAR TOWN /197 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000537/2025
110	D-CRLMC/22596/2025 CRLMC/2856/2025	RAHISH KHAN VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	RAGHUNATHPALI /134 /2005 S.D.J.M.,PANPOSH(Sundargarh) GR/0001342/2005
111	D-CRLMP/22535/2025 CRLMP/951/2025	BHARAT BEHERA VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	BINIKA /124 /2020 (//
112	D-CRLMP/22618/2025 CRLMP/952/2025	NAMITA PANDA VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /516 /2024 (//
113	D-CRLMP/10941/2025 CRLMP/953/2025	KRUPASINDHU MISHRA VS DHUKHISHYAM BISI	HARIHAR PANIGRAHI VS	/ /0 (//

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114	D-CRLMP/10953/2025 CRLMP/954/2025	SK. GOLAM MOHIUDDIN VS D.G. OF POLICE,CUTTACK	NIKUNJA KUMAR ROUT VS	//0 () //
115	D-CRLMP/11187/2025 CRLMP/955/2025	RAMAKANTA MAHALI VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	MARSHAGHAI /95 /2024 () //
116	D-CRLMP/17838/2025 CRLMP/956/2025	SONI ROUT VS HOME (STATE)	CHANDRAKANTA NAYAK VS	PATTAMUNDAI /284 /2023 () //
117	D-CRLMP/22632/2025 CRLMP/957/2025	SWAPAN KUMAR MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
118	D-CRLMP/22631/2025 CRLMP/958/2025	DURYODHAN SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
119	D-CRLMP/20206/2025 CRLMP/959/2025	BAMADEBA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
120	D-CRLMP/20882/2025 CRLMP/960/2025	KUMARI BIJAYALAXMI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
121	D-CRLMP/22636/2025 CRLMP/961/2025	SADASIVA ACHARYA VS STATE OF ODISHA	SALAUDDIN KHAN VS	CHANDRASEKHARPUR /32 /2024 () //
122	D-CRLMP/18846/2025 CRLMP/962/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /407 /2023 () //
123	D-CRLMP/21856/2025 CRLMP/963/2025	MANGULI JENA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	//0 () //
124	D-CRLMP/20886/2025 CRLMP/964/2025	TAPAN KUMAR PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
125	D-CRLREV/22603/2025	RABINDRA KUMAR PANIGRAHI	PRAVASH CHANDRA JENA	BADAGADA /179 /2021

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	CRLREV/444/2025	VS STATE OF ODISHA	VS	A.D.J.,ASKA(Ganjam) ST/0000153/2024
126	D-CRLREV/22608/2025 CRLREV/445/2025	BIBEKANANDA DAS VS SEEMA DAS	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT, BARIPADA(Ma Crp/0000011/2025
127	D-EXP/29596/2025 EXP/12/2025	NARENDRA KUMAR PRAHARAJ VS STATE OF ODISHA	JAYDEEP PAL VS	// () //
128	D-EXP/29814/2025 EXP/13/2025	SANJIB KUMAR JENAMANI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
129	D-JCRLA/22585/2025 JCRLA/134/2025	SUBASH CHANDRA BISWAL VS STATE OF ODISHA	ADV. VS	TIRTOL /479 /2023 DISTRICT & SESSIONS JUDGE,JAGATSI CT/0000096/2024
130	D-MATA/29848/2025 MATA/283/2025	RAJANIKANTA MAHALIK VS DEBASHREE MOHANTY	PRATAP KUMAR NAYAK VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000319/2022
131	D-MATA/29892/2025 MATA/284/2025	CHITTARANJAN MALLICK VS PRAVASINI MALLICK	RABINDRA NATH PANDA VS	// JUDGE FAMILY COURT,KHURDA(Khor CP/0001100/2022
132	D-MSA/29550/2025 MSA/41/2025	M/S. S.J. DEVELOPERS AND HOUSING PVT.LTD., BBSR VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY,BBSR	RAMDAS ACHARY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000102/2022
133	D-MSA/29312/2025 MSA/42/2025	M/S S.J. DEVELOPERS AND HOUSING PVT. LTD. ,KHURDA VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY,KHURDA	RAMDAS ACHARY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000173/2024
134	D-RPFAM/29994/2025 RPFAM/202/2025	HASYESWARI MAJHI VS PRAKASH CHANDRA MIRDHA	SUNIL KUMAR PANDA VS	// JUDGE, FAMILY COURT, JHARSGUDA(G CMC/0000024/2023
135	D-RPFAM/25763/2025 RPFAM/203/2025	AROOP SINGH SAMANTARAY VS RASHMITA SAHOO	S.S.RAO VS	// JUDGE FAMILY COURT,BHUBANESWA CRL.EXN/0000062/2024
136	D-RSA/29707/2025 RSA/375/2025	DOLAMANI AMARI VS	SATYANARAYAN MOHAPATRA VS	// A.D.J.,PADAMPUR(Bargarh)

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137	D-TRP(C)/29985/2025 TRP(C)/240/2025	BUDU MEHER AMITA SWAIN VS SANAT KUMAR MOHANTY	PRANAB RANJAN CHHATOI VS	RFA/0000001/2021 // JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000155/2025
138	D-WA/20335/2025 WA/1296/2025	STATE OF ODISHA VS HARIHARA MISHRA	SASWAT DAS,A.G.A VS	// () //
139	D-WA/20822/2025 WA/1297/2025	STATE OF ODISHA VS LAXMAN RANA	SASWAT DAS,A.G.A VS	// () //
140	D-WA/20912/2025 WA/1298/2025	STATE OF ODISHA VS SOBHAGINI PADHAN	SASWAT DAS,A.G.A VS	// () //
141	D-WA/20728/2025 WA/1299/2025	STATE OF ODISHA VS TUSHAR KANTA SAHOO	SABITA RANJAN PATTNAIK,A.G.A VS	// () //
142	D-WA/18450/2025 WA/1300/2025	STATE OF ODISHA VS MANORANJAN SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// () //
143	D-WA/22952/2025 WA/1301/2025	STATE OF ODISHA VS RUDRADEV NAIK	SURYA NARAYAN PATNAIK, A.G.A VS	// () //
144	D-WA/22959/2025 WA/1302/2025	STATE OF ODISHA VS KANCHAN PRAVA MUND	SURYA NARAYAN PATNAIK,A.G.A VS	// () //
145	D-WA/21609/2025 WA/1303/2025	STATE OF ODISHA VS AKSHAYA KUMAR BARIK	SASWAT DAS,A.G.A VS	// () //
146	D-WA/23179/2025 WA/1304/2025	STATE OF ODISHA VS LAKSHMI KANTA DAS	SASWAT DAS,A.G.A VS	// () //
147	D-WA/22949/2025 WA/1305/2025	STATE OF ODISHA VS DR. MRS. RATNA SENGUPTA	SURYA NARAYAN PATNAIK, A.G.A VS	// () //

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148	D-WA/23779/2025 WA/1306/2025	STATE OF ODISHA VS NIRUPAMA JENA	BIMBISAR DASH,A.G.A VS	// 0 //
149	D-WA/29523/2025 WA/1307/2025	BISHIKESHAN RAY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
150	D-WA/26667/2025 WA/1308/2025	STATE OF ODISHA VS DR RABI NARAYAN DHAR	SASWAT DAS,A.G.A VS	// 0 //
151	D-WA/28307/2025 WA/1309/2025	STATE OF ODISHA VS TARASHANKAR MOHAPATRA	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
152	D-WA/29740/2025 WA/1310/2025	MAYADHAR NAYAK VS STATE BANK OF INDIA	RAJIB RATH VS	// 0 //
153	D-WA/28466/2025 WA/1311/2025	STATE OF ODISHA VS CHUDAMANI SABAR	SAROJ KUMAR JEE,A.G.A VS	// 0 //
154	D-WA/28534/2025 WA/1312/2025	STATE OF ODISHA VS JAGANNATH SAHU	SWAYAMBHU MISHRA,A.S.C VS	// 0 //
155	D-WA/18734/2025 WA/1313/2025	MINATI @ MINITA MOHANTY VS STATE OF ODISHA	SHREEKANTA PRASAD SAHOO VS	// 0 //
156	D-WA/28420/2025 WA/1314/2025	SUDHIR KUMAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
157	D-WA/30035/2025 WA/1315/2025	STATE OF ODISHA VS RUKMINI BARIHA	PRAVAT KUMAR PANDA,A.S.C VS	// 0 //
158	D-WP(C)/29953/2025 WP(C)/20970/2025	DILLIP KUMAR JENA VS THE ASST. COMMISSIONER OF STATE TAX CT AND GST	BIJAY PANDA VS	// 0 //
159	D-WP(C)/29927/2025	PRASANT KUMAR PANDIT @ PRASANTA PANDIT	NIRANJAN LENKA	//

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	WP(C)/20971/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/29822/2025 WP(C)/20972/2025	AJAY KUMAR BISWAL VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI	SANJIB KUMAR RATH VS	// 0 //
161	D-WP(C)/27448/2025 WP(C)/20973/2025	GOPAL JENA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
162	D-WP(C)/27546/2025 WP(C)/20974/2025	EXECUTIVE ENGINEER (ELECTRICAL), TPCODL, BBSR VS GAYATRI KAR	LALIT KUMAR MAHARANA VS	// 0 //
163	D-WP(C)/29833/2025 WP(C)/20975/2025	BHAGABAN PATEL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
164	D-WP(C)/29823/2025 WP(C)/20976/2025	MAA BHAGABATI SELF HELP GROUP (SHG) PURI VS STATE OF ODISHA	SRIJAY KUMAR BARAL VS	// 0 //
165	D-WP(C)/29925/2025 WP(C)/20977/2025	MAUNABATI NAYAK VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
166	D-WP(C)/29911/2025 WP(C)/20978/2025	RASHMI RANJAN MISHRA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
167	D-WP(C)/29738/2025 WP(C)/20979/2025	USHARANI SARANGI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
168	D-WP(C)/29852/2025 WP(C)/20980/2025	FAKIRA MOHARANA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
169	D-WP(C)/29859/2025 WP(C)/20981/2025	DR.ANJALI KUMARI DASH VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
170	D-WP(C)/29824/2025 WP(C)/20982/2025	MONALISHA BHAGAT VS	BINAYAK MOHAPATRA VS	// 0

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171	D-WP(C)/28985/2025 WP(C)/20983/2025	STATE OF ORISSA MAHENDRA TIADI VS	MAHENDRA TIADI VS	// // ()
172	D-WP(C)/29912/2025 WP(C)/20984/2025	STATE OF ODISHA SK. MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // ()
173	D-WP(C)/29897/2025 WP(C)/20985/2025	ODISHA INFORMATION COMMISSION, KHURDA DIPTIMAYEE MOHAPATRA VS	HARA PRASAD RATH VS	// // ()
174	D-WP(C)/29918/2025 WP(C)/20986/2025	STATE OF ODISHA KSHIRODA PRASAD SAHOO VS	SANGRAM JENA VS	// // ()
175	D-WP(C)/29874/2025 WP(C)/20987/2025	STATE OF ODISHA BUDHISWATA GIRI VS	MANORANJAN PADHI VS	// // ()
176	D-WP(C)/29860/2025 WP(C)/20988/2025	STATE OF ODISHA SARBESWAR SAHOO VS	SANTOSH KUMAR SWAIN VS	// // ()
177	D-WP(C)/29864/2025 WP(C)/20989/2025	STATE OF ODISHA RASHMI RANJAN DAS VS	NALINI KANTA DASH VS	// // ()
178	D-WP(C)/29929/2025 WP(C)/20990/2025	AUTHORIZED OFFICER , STATE BANK OF INDIA, BBSR JNANENDREE MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
179	D-WP(C)/29910/2025 WP(C)/20991/2025	STATE OF ODISHA SK. MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // ()
180	D-WP(C)/29838/2025 WP(C)/20992/2025	ODISHA INFORMATION COMMISSION, KHURDA SUDHIR RANJAN MOHAPATRO VS	BASUDEV MISHRA VS	// // ()
181	D-WP(C)/29926/2025 WP(C)/20993/2025	KAMESWAR MOHAPATRO SK. MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // ()
		ODISHA INFORMATION COMMISSION, KHURDA		//

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182	D-WP(C)/29977/2025 WP(C)/20994/2025	MAKARA TUDU VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
183	D-WP(C)/29875/2025 WP(C)/20995/2025	AMITA CHOUDHURY VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
184	D-WP(C)/29896/2025 WP(C)/20996/2025	CHITTARANJAN GURU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
185	D-WP(C)/29930/2025 WP(C)/20997/2025	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, KHURDA	KSHIROD KUMAR ROUT VS	// 0 //
186	D-WP(C)/29945/2025 WP(C)/20998/2025	RAHIM KHAN VS THE COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION (BMC), KHORDA	SOHAN MISHRA VS	// 0 //
187	D-WP(C)/29983/2025 WP(C)/20999/2025	DR.NIBEDITA PATTNAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
188	D-WP(C)/29935/2025 WP(C)/21000/2025	NIRAKAR PANDA VS STATE OF ODISHA	BIJOY DASMOHAPATRA VS	// 0 //
189	D-WP(C)/29829/2025 WP(C)/21001/2025	PADMA CHARAN RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	D-WP(C)/29854/2025 WP(C)/21002/2025	SARAT CHANDRA PRUSTY VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
191	D-WP(C)/29957/2025 WP(C)/21003/2025	KAHNU CHARAN KHILAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
192	D-WP(C)/29903/2025 WP(C)/21004/2025	RAKESH RANJAN SAHOO VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
193	D-WP(C)/29959/2025	ARATA BEHERA	PABITRA KUMAR BEHERA	//

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	WP(C)/21005/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29984/2025 WP(C)/21006/2025	KANIKA DEY VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
195	D-WP(C)/29906/2025 WP(C)/21007/2025	ALEKHA CHARAN SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
196	D-WP(C)/29855/2025 WP(C)/21008/2025	BASUDEV SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
197	D-WP(C)/29987/2025 WP(C)/21009/2025	SUDHIR KUMAR NAYAK VS STATE OF ODISHA	CHANDIPRASAD SAHANI VS	// 0 //
198	D-WP(C)/29928/2025 WP(C)/21010/2025	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, KHURDA	KSHIROD KUMAR ROUT VS	// 0 //
199	D-WP(C)/29869/2025 WP(C)/21011/2025	TRILOCHAN BISWAL VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
200	D-WP(C)/26441/2025 WP(C)/21012/2025	JAYA KRISHNA JENA VS THE PRESIDING OFFICER	KAILASH CHANDRA MISHRA VS	// 0 //
201	D-WP(C)/29856/2025 WP(C)/21013/2025	ASHWINI MALLICK VS BHARAT PETROLEUM CORPORATION LTD., (BPCL), MUMBAI	RUDRA NARAYAN PARIJA VS	// 0 //
202	D-WP(C)/29886/2025 WP(C)/21014/2025	BOBBILI HARIBABU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
203	D-WP(C)/26504/2025 WP(C)/21015/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SHASHIBHUSAN BISWAL VS	// 0 //
204	D-WP(C)/26824/2025 WP(C)/21016/2025	BASUDEV DASH VS	NISHAT AFREEN VS	// 0

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205	D-WP(C)/29914/2025 WP(C)/21017/2025	UNION OF INDIA SRIKANTA ROUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()
206	D-WP(C)/29916/2025 WP(C)/21018/2025	BIPIN BIHARI SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()
207	D-WP(C)/29334/2025 WP(C)/21019/2025	GADADHAR PATRA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// // ()
208	D-WP(C)/29630/2025 WP(C)/21020/2025	RAMACHANDRA SETHI VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
209	D-WP(C)/29917/2025 WP(C)/21021/2025	SK. MOHAMMED ALI ZINNA VS ODISHA INFORMATION COMMISSION, KHURDA	KSHIROD KUMAR ROUT VS	// // ()
210	D-WP(C)/29821/2025 WP(C)/21022/2025	SRIDHAR PANDA VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI	SANJIB KUMAR RATH VS	// // ()
211	D-WP(C)/28252/2025 WP(C)/21023/2025	SALILA BIHARI DAS VS STATE OF ODISHA	KULADA NANDA DAS VS	// // ()
212	D-WP(C)/29870/2025 WP(C)/21024/2025	NIRAKAR PANDA VS MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	SIBA PRASAD PATI VS	// // ()
213	D-WP(C)/29873/2025 WP(C)/21025/2025	PURNA CHANDRA MATI VS MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	SIBA PRASAD PATI VS	// // ()
214	D-WP(C)/29809/2025 WP(C)/21026/2025	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// // ()
215	D-WP(C)/29878/2025 WP(C)/21027/2025	AMULYA PRASAD JENA VS MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	SIBA PRASAD PATI VS	// // ()

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216	D-WP(C)/29948/2025 WP(C)/21028/2025	SANATAN SWAIN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
217	D-WP(C)/24612/2025 WP(C)/21029/2025	NEPAL PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
218	D-WP(C)/29539/2025 WP(C)/21030/2025	SAKTIPRASANNA SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
219	D-WP(C)/29950/2025 WP(C)/21031/2025	MAHIPAT LAL PATEL VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
220	D-WP(C)/24613/2025 WP(C)/21032/2025	JAY KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
221	D-WP(C)/28571/2025 WP(C)/21033/2025	JAGANNATH PARIDA VS THE STATE OF ODISHA	HEMANTA KUMAR MUND VS	// 0 //
222	D-WP(C)/29972/2025 WP(C)/21034/2025	PRASANA KUMAR MANGARAJ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
223	D-WP(C)/28516/2025 WP(C)/21035/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //
224	D-WP(C)/28267/2025 WP(C)/21036/2025	LAXMAN PARIDA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
225	D-WP(C)/29990/2025 WP(C)/21037/2025	RASHTRIYA STAINLESS STEEL VS THE S.I KHANDAGIRI POLICE STATION	SOMA PATNAIK VS	// 0 //
226	D-WP(C)/29993/2025 WP(C)/21038/2025	BIMALINI BHARATI VS THE CHIEF MANAGER CANARA BANK, ARM BRANCH, CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	D-WP(C)/29997/2025	ANNAPURNA SING	JAGAJIBAN PRADHAN	//

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	WP(C)/21039/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30059/2025 WP(C)/21040/2025	JANARDAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
229	D-WP(C)/29406/2025 WP(C)/21041/2025	K.NILAMADHAB ACHARY @ NILAMADHAB ACHARY K. VS BRANCH HEAD KARUR VYSYA BANK LTD., WEST BENGAL	SUJIT KUMAR PATTNAIK VS	// 0 //
230	D-WP(C)/30030/2025 WP(C)/21042/2025	M/S RUTUPARNA CONSTRUCTION, KHURDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
231	D-WP(C)/30058/2025 WP(C)/21043/2025	ALAKA DUTTA VS TATA POWER NORTHERN ODISHA DISTRIBUTION LTD. (TPNODL), MAYURBHANJ	DEBAKANTA MOHANTY VS	// 0 //
232	D-WP(C)/29605/2025 WP(C)/21044/2025	BINOD CHANDRA CHOUDHURY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
233	D-WP(C)/28860/2025 WP(C)/21045/2025	PRAVAKAR DASH VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, KEONJHAR	MADHAB LAL AGARWAL VS	// 0 //
234	D-WP(C)/30049/2025 WP(C)/21046/2025	KASTU DEHURY VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
235	D-WP(C)/29293/2025 WP(C)/21047/2025	BIRANCHI NARAYAN PANDA VS STATE OF ODISHA	JYOTIMAI PANI VS	// 0 //
236	D-WP(C)/24614/2025 WP(C)/21048/2025	MAMARAJ PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR BEHERA VS	// 0 //
237	D-WP(C)/30045/2025 WP(C)/21049/2025	M/S CARE SECURITY AND ALLIED SERVICES, BBSR VS STATE OF ORISSA	PRABODHA CHANDRA NAYAK VS	// 0 //
238	D-WP(C)/29615/2025 WP(C)/21050/2025	BALABHADRA PURTY VS	BIJAY KUMAR BEHERA VS	// 0

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239	D-WP(C)/27338/2025 WP(C)/21051/2025	STATE OF ODISHA SK. SIRAJ ALI VS UNION OF INDIA	HIMANSU SEKHAR SATAPATHY VS	// // 0 //
240	D-WP(C)/29414/2025 WP(C)/21052/2025	NARJUL HOSEN SAHA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
241	D-WP(C)/30079/2025 WP(C)/21053/2025	KABERI BISOYI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
242	D-WP(C)/27462/2025 WP(C)/21054/2025	ESSEL MINING AND INDUSTRIES LTD VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
243	D-WP(C)/30080/2025 WP(C)/21055/2025	JASHOSWINI GOUDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
244	D-WP(C)/29455/2025 WP(C)/21056/2025	M/S ACHARYA ASSOCIATES , BBSR VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// 0 //
245	D-WP(C)/29991/2025 WP(C)/21057/2025	MEENA DAS VS TATA CAPITAL HOUSING FINANCE LTD., MUMBAI	ANJAN KUMAR BISWAL VS	// 0 //
246	D-WP(C)/27498/2025 WP(C)/21058/2025	ARUGUL SRINIBAS DORA VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
247	D-WP(C)/29989/2025 WP(C)/21059/2025	GHANASYAMA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
248	D-WP(C)/30020/2025 WP(C)/21060/2025	LAXMIDHAR SATAPATHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
249	D-WP(C)/28565/2025 WP(C)/21061/2025	ABHAY RAJAK VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //

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250	D-WP(C)/27668/2025 WP(C)/21062/2025	BHOLANATH BISHOI VS COLLECTOR, KANDHAMAL	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
251	D-WP(C)/30076/2025 WP(C)/21063/2025	SANJAYA KUMAR BISOYI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
252	D-WP(C)/29205/2025 WP(C)/21064/2025	ICICI BANK LIMITED, BBSR VS DISTRICT MAGISTRATE CUM COLLECTOR, KHORDHA	RAMACHANDRA PANIGRAHY VS	// 0 //
253	D-WP(C)/29150/2025 WP(C)/21065/2025	KULARANJAN DIGAL VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
254	D-WP(C)/30077/2025 WP(C)/21066/2025	LAXMI PRIYA MAHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
255	D-WP(C)/28630/2025 WP(C)/21067/2025	UNION OF INDIA VS MITRABHANU SAHU	SANTOSH KUMAR SAMANTRAY, C.G.C VS	// 0 //
256	D-WP(C)/30053/2025 WP(C)/21068/2025	NIRUPAMA MALIK VS STATE OF ORISSA	ANUPAM RATH VS	// 0 //
257	D-WP(C)/30002/2025 WP(C)/21069/2025	DR SANTOSH KUMAR MISHRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/28660/2025 WP(C)/21070/2025	AJAYA KUMAR SETHI VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
259	D-WP(C)/28803/2025 WP(C)/21071/2025	KEDAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
260	D-WP(C)/30039/2025 WP(C)/21072/2025	PUSPALATA SWAIN @ BEHERA VS LIC HOUSING FINANCE LIMITED, BBSR	RAJENDRA NARAYAN ROUT VS	// 0 //
261	D-WP(C)/30003/2025	HI-TECH ROCK PRODUCTS AND AGGREGATES LIMITED	JYOTI RANJAN DEO	//

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	WP(C)/21073/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/28954/2025 WP(C)/21074/2025	BHASKAR BEHERA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
263	D-WP(C)/30017/2025 WP(C)/21075/2025	KUNJA BIHARI PRADHAN VS PUNJAB NATIONAL BANK, NEW DELHI	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
264	D-WP(C)/30041/2025 WP(C)/21076/2025	NIROJ KUMAR BARIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
265	D-WP(C)/30018/2025 WP(C)/21077/2025	ANUP KUMAR MUNDA VS GENERAL MANAGER, HUMAN RESOURCES, TPCODL, BBSR	TUSAR KUMAR MISHRA VS	// 0 //
266	D-WP(C)/30060/2025 WP(C)/21078/2025	SHEK ABUTECHARA VS SHANTILATA MISHRA	SAMIR KUMAR MISHRA VS	// 0 //
267	D-WP(C)/28895/2025 WP(C)/21079/2025	SWARNALATA DAS VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
268	D-WP(C)/30048/2025 WP(C)/21080/2025	DHARANIDHAR NATH VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
269	D-WP(C)/29971/2025 WP(C)/21081/2025	SARASWATI JENA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
270	D-WP(C)/30062/2025 WP(C)/21082/2025	TULARAM NAIK VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //
271	D-WP(C)/30043/2025 WP(C)/21083/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
272	D-WP(C)/30044/2025 WP(C)/21084/2025	SANTOSH KUMAR SAHU VS	BABITA KUMARI PATTANAIAK VS	// 0

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273	D-WP(C)/29223/2025 WP(C)/21085/2025	STATE OF ODISHA SANTOSH SASMAL VS	GHANASHYAM NAMTOAR VS	// // 0
274	D-WP(C)/30064/2025 WP(C)/21086/2025	STATE OF ODISHA DIBYAJYOTI RAY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
275	D-WP(C)/29933/2025 WP(C)/21087/2025	STATE OF ODISHA DUBARAJ RAUDIA VS	PRATIK DASH VS	// // 0
276	D-WP(C)/28269/2025 WP(C)/21088/2025	NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI RANJAN PARIDA VS	SMITA RANJAN PATNAIK VS	// // 0
277	D-WP(C)/30153/2025 WP(C)/21089/2025	STATE OF ODISHA BLUE CHIP PROJECT PVT. LTD., PURI VS	NIROD KUMAR SAHU VS	// // 0
278	D-WP(C)/29482/2025 WP(C)/21090/2025	STATE OF ODISHA HADUBANDHU NAYAK VS	MANOJ KUMAR NAYAK VS	// // 0
279	D-WP(C)/28275/2025 WP(C)/21091/2025	THE BERHAMPUR MUNICIPAL CORPORATION SARAT SWAIN VS	SMITA RANJAN PATNAIK VS	// // 0
280	D-WP(C)/29867/2025 WP(C)/21092/2025	STATE OF ODISHA SUJIT KUMAR MAJHI VS	LALIT SAHU VS	// // 0
281	D-WP(C)/29084/2025 WP(C)/21093/2025	STATE OF ODISHA PRASANTA KUMAR NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
282	D-WP(C)/30170/2025 WP(C)/21094/2025	STATE OF ODISHA PRIYANSHI PRIYADARSHINI DASH VS	PRABHU PRASANNA BEHERA VS	// // 0
283	D-WP(C)/29955/2025 WP(C)/21095/2025	UNION OF INDIA LADE SRINIVASA RAO VS	SUSANTA KUMAR JETHY VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/29317/2025 WP(C)/21096/2025	SARASWAT MISHRA VS THE COMMISSIONER CT AND GST ODISHA CUTTACK	MANAS ANKIT BOHIDAR VS	// 0 //
285	D-WP(C)/30146/2025 WP(C)/21097/2025	PRAMOD KUMAR NAYAK @ PRAMOD NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
286	D-WP(C)/29379/2025 WP(C)/21098/2025	HRUDANANDA MAHATARAY VS UNION OF INDIA	SARAT CHANDRA MEKAP VS	// 0 //
287	D-WP(C)/29412/2025 WP(C)/21099/2025	NAJRUL HOSEN SAHA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
288	D-WP(C)/30159/2025 WP(C)/21100/2025	JIBARDHAN PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
289	D-WP(C)/29371/2025 WP(C)/21101/2025	APARAJITA PATTANAİK VS ABANINDRA NARAYAN PATTNAİK	DEBASHIS NANDA VS	// 0 //
290	D-WP(C)/29389/2025 WP(C)/21102/2025	PRAFULLA KUMAR NAYAK VS UNION OF INDIA	AVIJIT PATNAİK VS	// 0 //
291	D-WP(C)/30165/2025 WP(C)/21103/2025	KISHANLAL AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/27887/2025 WP(C)/21104/2025	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
293	D-WPCRL/22365/2025 WPCRL/105/2025	SATYARANJAN HOTA VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	DHENKANAL TOWN /131 /2022 0 //
294	D-WPCRL/22420/2025 WPCRL/106/2025	SAILABALA KHATOI VS STATE OF ODISHA	KISHOR CHANDRA DAS VS	LINGARAJ P.S. /22 /2025 0 //
295	D-ABLAPL/22552/2025	BIBEKANANDA MALLİK @ PALAU MALLİK	BIKASH CHANDRA PARIJA	DHENKANAL SADAR /547 /2025

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	ABLAPL/8847/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/18339/2025 ABLAPL/8848/2025	PRASANTA MAHANANDA @ NANDU VS STATE OF ODISHA	TARACHAND BAG VS	BURLA /130 /2025 () //
297	D-ABLAPL/22555/2025 ABLAPL/8849/2025	MANAJ MALIK @ MANOJ MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI RURAL PS /267 /2025 () //
298	D-ABLAPL/22556/2025 ABLAPL/8850/2025	CHARUBALA DANDASENA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	EOW,BHUBANESWAR /5 /2025 () //
299	D-ABLAPL/22582/2025 ABLAPL/8851/2025	TATHAGATA MOHANTY VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	MADHUPATNA /363 /2022 () //
300	D-ABLAPL/22607/2025 ABLAPL/8852/2025	RUDRA NARAYAN DASH VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	JANKIA P.S. /248 /2025 () //
301	D-ABLAPL/21078/2025 ABLAPL/8853/2025	HEMANTA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/0000006/2016
302	D-ABLAPL/22612/2025 ABLAPL/8854/2025	KAUSIKA MEHER VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	BOUDH /312 /2025 () //
303	D-ABLAPL/21351/2025 ABLAPL/8855/2025	RITESH KUMAR NAYAK VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BALIANTA P.S. /82 /2025 () //
304	D-ABLAPL/22621/2025 ABLAPL/8856/2025	DILLIP KUMAR PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	TIGIRIA /134 /2025 () //
305	D-ABLAPL/22622/2025 ABLAPL/8857/2025	SAROJ MOHAPATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /535 /2025 () //
306	D-ABLAPL/21473/2025 ABLAPL/8858/2025	KRISHNA PRIYA PRADHAN VS	RAJIBA LOCHAN PRADHAN VS	BOLAGARH P.S. /136 /2023 ()

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307	D-ABLAPL/22489/2025 ABLAPL/8859/2025	STATE OF ODISHA SUKANT SINGH @ SUKANTA KUMAR SINGHA VS	ASIT KUMAR JENA VS	// JALESWAR /341 /2025 ()
308	D-ABLAPL/21640/2025 ABLAPL/8860/2025	STATE OF ODISHA SATYABHAMA JENA VS	TRILOCHAN DASH VS	// BASELI SAHI PS /130 /2025 ()
309	D-ABLAPL/22034/2025 ABLAPL/8861/2025	STATE OF ODISHA SHANTILATA DASH VS	MANAS KUMAR CHAND VS	// BIDANASI /98 /2025 ()
310	D-ABLAPL/22120/2025 ABLAPL/8862/2025	STATE OF ODISHA RAJIV KUMAR SINGH @ RAJIB KUMAR SINGH @ RAJIB SING PULLU VS	BIJAYA KUMAR DASH VS	// PANIKOILI /7 /2025 ()
311	D-ABLAPL/22358/2025 ABLAPL/8863/2025	STATE OF ODISHA RATHA NAG VS	SAILABALA JENA VS	// LATHOR /125 /2025 ()
312	D-ABLAPL/22501/2025 ABLAPL/8864/2025	STATE OF ODISHA JAJATI KESHARI NATH @ LUCKY NATH VS	ARIJEET MISHRA VS	// AUL /224 /2025 ()
313	D-ABLAPL/22419/2025 ABLAPL/8865/2025	STATE OF ODISHA DEBASHIS NAYAK VS	SHIBANI SHANKAR PRADHAN VS	// TIRTOL /338 /2025 ()
314	D-ABLAPL/22484/2025 ABLAPL/8866/2025	STATE OF ODISHA TANMAYA KUMAR MEHER @ TANMAYA MEHER VS	HARIPAD MOHANTY VS	// BOUDH /312 /2025 ()
315	D-ABLAPL/17883/2025 ABLAPL/8867/2025	STATE OF ODISHA BABU @ CHITRASEN NAYAK VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /98 /2015 ()
316	D-ABLAPL/22507/2025 ABLAPL/8868/2025	STATE OF ODISHA BATAKRUSHNA SAHOO VS	CHIRANJIB ROUT VS	// N.T.P.C. /29 /2025 ()
317	D-ABLAPL/22543/2025 ABLAPL/8869/2025	STATE OF ODISHA SRIKANT KUMAR SWAIN VS	ASIT KUMAR DAS VS	// ATHGARH /179 /2025 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/22551/2025 ABLAPL/8870/2025	NIRMAL KUMAR BISWAL @ NIRMAL BISWAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BANARAPAL /328 /2025 () //
319	D-ABLAPL/20843/2025 ABLAPL/8871/2025	SUBRAT KUMAR SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
320	D-ABLAPL/22628/2025 ABLAPL/8872/2025	ALEKH SAHOO @ ALEKH SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GHANTAPADA /87 /2025 () //
321	D-ABLAPL/22633/2025 ABLAPL/8873/2025	TRILOCHAN SHAW VS STATE OF ODISHA	USHARANI PATI VS	KHANTAPADA /73 /2025 () //
322	D-ABLAPL/22530/2025 ABLAPL/8874/2025	SK. ABDUL GANI HOSSEN VS STATE OF ODISHA	CHANDAN TRIPATHY VS	SINGLA /64 /2025 () //
323	D-ABLAPL/21565/2025 ABLAPL/8875/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	AMIYA KUMAR BEURA VS	BAIDESWAR /151 /2023 () //
324	D-ABLAPL/21752/2025 ABLAPL/8876/2025	KAILASH SENAPATI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /20 /2023 () //
325	D-ABLAPL/22211/2025 ABLAPL/8877/2025	KARTIK LAMA @ NARSINGH BAHADUR VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JEYPORE TOWN /206 /2025 () //
326	D-ABLAPL/21825/2025 ABLAPL/8878/2025	DEBASIS GUMANSINGH VS STATE OF ODISHA	ABHISHEK DASH VS	AIRPORT /194 /2025 () //
327	D-ABLAPL/22214/2025 ABLAPL/8879/2025	KARNA BAHADUR @ KARAN BAHADUR VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	JEYPORE TOWN /206 /2025 () //
328	D-ABLAPL/22216/2025 ABLAPL/8880/2025	BIJAY KUMAR SETHI VS STATE OF ODISHA	DEBIPRASAD MOHANTY VS	BHADRAK RURAL /744 /2024 () //
329	D-ABLAPL/22234/2025	SUKANTA KUMAR PANDA	ALOK KUMAR KAR	NACHUNI /206 /2025

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	ABLAPL/8881/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/22672/2025 ABLAPL/8882/2025	ABHISHEK SUBRAJ BEHERA VS STATE OF ODISHA	SOURYA JYOTI BISWAL VS	KHANDAGIRI P.S. /360 /2025 () //
331	D-ABLAPL/21487/2025 ABLAPL/8883/2025	NISHIKANTA BEHURIA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKI /288 /2019 () //
332	D-ABLAPL/22496/2025 ABLAPL/8884/2025	ANIL PATRA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /636 /2023 () //
333	D-ABLAPL/21940/2025 ABLAPL/8885/2025	PRABHAT KUMAR PAL @ HEGELA VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BALIPATNA /158 /2025 () //
334	D-ABLAPL/22295/2025 ABLAPL/8886/2025	RAMA CHANDRA MOHAPATRA VS STATE OF ODISHA	ANURAG PATI VS	JODAPADAR /115 /2025 () //
335	D-ABLAPL/22375/2025 ABLAPL/8887/2025	ANIL KUMAR DWIVEDI VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /129 /2025 () //
336	D-ABLAPL/22488/2025 ABLAPL/8888/2025	CHINMAYA PADIHARI VS STATE OF ODISHA	BISWAJIT NAYAK VS	GOBINDAPUR /163 /2025 () //
337	D-ABLAPL/22414/2025 ABLAPL/8889/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KHURDA PS /221 /2025 () //
338	D-ABLAPL/22505/2025 ABLAPL/8890/2025	MANMATH CHANDRA PRADHAN VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	K.NUAGAON /221 /2025 () //
339	D-ABLAPL/22494/2025 ABLAPL/8891/2025	BIJAY KUMAR JENA VS STATE OF ODISHA	LALITENDU BHUYAN VS	TOMKA /138 /2025 () //
340	D-ABLAPL/22510/2025 ABLAPL/8892/2025	HAPPY BEURA VS	ABESH KAMAL VS	CHANDRASEKHARPUR /292 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/22592/2025 ABLAPL/8893/2025	STATE OF ODISHA RAMESH MUDULI VS STATE OF ODISHA	CHHABI BEHERA VS	// NAYAPALLI P.S. /283 /2025 () //
342	D-ABLAPL/22597/2025 ABLAPL/8894/2025	STATE OF ODISHA RAJA @ TASLIM MOHAMMAD VS STATE OF ODISHA	CHHABI BEHERA VS	// INDUSTRIAL ESTATE PS /168 /2025 () //
343	D-ABLAPL/22599/2025 ABLAPL/8895/2025	STATE OF ODISHA SMRUTI REKHA GIRI VS STATE OF ODISHA(E.O.W)	MILAN KANUNGO VS	// EOW,BHUBANESWAR /5 /2025 () //
344	D-ABLAPL/22611/2025 ABLAPL/8896/2025	STATE OF ODISHA PURUSOTTAM DASH VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	// JANKIA P.S. /248 /2025 () //
345	D-ABLAPL/22662/2025 ABLAPL/8897/2025	STATE OF ODISHA PADMAVATI DAS VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// // () //